

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 707/241/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.03.2019**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

v/s.

Himalaya House Co. Ltd.

SECTION OF THE COMPANIES ACT: 241 OF COMPANIES ACT, 2013

ORDER

4. M.A. 1214/2018
M.A. 513/2018
M.A. 514/2018
IN
C.P. 707/241/MB/2018

Both sides present. At the requests of both counsels, list this matter on
02.05.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)